



सत्यमेव जयते

Dr. John Joseph  
Special Secretary & Member

FTS No. 1045630/19

- 0 - 11/11/19 (Budget)

भारत सरकार

GOVERNMENT OF INDIA

वित्त मंत्रालय/राजस्व विभाग

MINISTRY OF FINANCE / DEPARTMENT OF REVENUE

केन्द्रीय उत्पाद एवं सीमा शुल्क बोर्ड

CENTRAL BOARD OF EXCISE & CUSTOMS

नार्थ ब्लॉक, नई दिल्ली-110 009

NORTH BLOCK, NEW DELHI-110 001

New Delhi, Dated the 16<sup>th</sup> January, 2019

D.O No. Member (B&I)/01/2019-CBIC

Dear Colleague,

First of all let me extend to all of you the compliments of the season. On the revenue front though overall at the national level, our shortfall is lesser compared to the collection by the States, the position does not give us enough room to be complacent. Except the zones of Mumbai, Bengaluru, Panchkula, Delhi, Chandigarh, Nagpur, Bhopal, Kolkata, Ranchi, Vadodara, Bhubeswar, Guwahati in all the other zones the shortfall is higher than the State Administration. Even with this, our collections are much below than the targets. They need to be improved drastically to achieve the targets.

2. I would like to congratulate all the officers for the efforts done with regard to compliance/anti-evasion activities in the past few months. Few zones have done wonderfully well and the recoveries have also shown a strong growth.

3. Even smaller zone are also showing excellent results. Outstanding results have been achieved by DGGI Zone also. One of the smallest zone - the DGGI Zone in Kerala has actually performed far beyond their potential by the hard work of two young dedicated officers manning the place.

4. I hope the same level of performance can be achieved by all our officers and you may like to encourage young officers and inform me about the outstanding achievement of youngsters under your charge.

E-mail : john.joseph@gov.in, drjohnj55@gmail.com

5. For garnering additional revenue in this financial year immediate attention should be given to Compliance verification activities in the next two and half months mainly by using the ARM Reports which are already available with you. Contents of these reports may be verified by using all the official machinery under your command fixing the targets for verification at Hqrs, Division and range levels so that maximum number of verifications can be done in the shortest possible time. Further as pointed out in my D. O. Letter No. DG/ARM/Tech./Analytics/206/2018 dated 4<sup>th</sup> January, 2018, which was emailed to you, the details may be uploaded in the DDM Portal without fail so that the feedback is available to ARM, which will lead to more focused analysis of data later on helping us in getting better results. Please keep a target of 3 tax payers per range/week in addition to taxpayers given to other formation under your charge so that these verifications can be completed in the shortest possible time.

6. The results of the compliance verification may be uploaded in DDM Portal and additional revenue collected may be informed to me on weekly basis, till 31<sup>st</sup> March.

With warm regards,

Youn Sincerely  
(Dr. John Joseph)

Member (Budget & Investigation)